

places with a population of less than 30 thousand be exempted from the operation of this award?

SHRI ABID ALI: Sir, if the hon. Member is referring to the application which has been filed by the Government of India in Bombay, then, I would say that the Court has already rejected that application.

SHRI S. N. MAZUMDAR: Is it not a fact that this policy of the Government itself filing this sort of appeal has encouraged the managements of these banks to take up this sort of anti-employee stand?

SHRI ABID ALI: Sir, I submit that these two are quite unconnected issues.

SHRI B. GUPTA: May I know, Sir, if it is a fact that immediately after the application made by the Government, the Lloyds Bank authorities in Calcutta arrogantly told their employees that the award of the Tribunal would not be implemented by them?

SHRI ABID ALI: As I said earlier, these are unconnected issues.

SHRI S. N. MAZUMDAR: Sir, in the statement furnished, there are several cases where it is mentioned that the award was set aside by the Supreme Court. Will my hon. friend be able to throw some light on the grounds on which the Supreme Court set aside this award?

SHRI ABID ALI: Sir, it was a long judgment; it was also published in the newspapers and I suppose the hon. Member would have read it.

MR. CHAIRMAN: He would like to know the salient features of that judgment. Can you say briefly why the Supreme Court has rejected this award?

SHRI ABID ALI: It was mainly on the question of jurisdiction, Sir.

SHRI B. GUPTA: May I know, Sir, why the Government, while filing the

Bombay appeal, found it necessary to get some bank offices exempted from the operation of this award?

SHRI ABID ALI: Sir, this is a question that should be rightly addressed to the Finance Ministry.

WRITTEN ANSWERS TO QUESTIONS

WORKING OF THE INDIA AIRLINES CORPORATION

*298. DR. RAGHU VIRA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the amount of loss sustained by the Indian Airlines Corporation during the first four months of its operation;

(b) how does this loss compare with the loss that was being sustained by private airline companies; and

(c) what measures Government propose to take to avoid the incurring of such loss?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR):

(a) The revenue earned by the Indian Airlines Corporation during the first 4 months of its operation was about Rs. 204.62 lakhs and the expenditure incurred by them 235.06 lakhs. The deficit was about Rs. 30.44 lakhs. A proper assessment of the financial results of the operations of the Corporation can be made only on the basis of operations for a full year.

(b) It has not been possible to obtain comparable figures for the revenue and expenditure and to work out the losses, of the several private companies for the corresponding months of 1952.

(c) The Corporation have in hand plans for the rationalisation of their organisation and their activities. It is expected that the loss will go down progressively during the next two years.